

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD

REGIONAL BENCH - COURT NO. 1

Service Tax Appeal No. 70592 of 2018

(Arising out of Order-in-Appeal No. 10-11-GBN-EXST-APP-17-18 dated 19-02-2018 passed by the Commissioner (Appeals), Central Goods & Service Tax Commissionerate, Ghaziabad)

Sh. Naresh Kumar Gupta (Director)

....Appellant

M/s Express Engineers & Spares Pvt. Ltd.
A-18, Rampurti, Surya Nagar,
Ghaziabad (U.P)

VERSUS

**The Commissioner, Central Tax,
GST & Central Excise, Meerut**

....Respondent

Opp. Chaudhary Charan Singh University,
Mangal Pandey Nagar, Meerut

APPEARANCE:

Shri B.L. Narasimhan, Shri Kunal Aggarwal & Ms. Shagun Arora, Advocates
for the Appellant

Shri B.K. Jain, Authorized Representative of the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT

HON'BLE MR. P.V.SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing: October 11, 2021

Date of Decision: January 11, 2022

ORDER

The appeal is allowed. For order, see order of date passed in
Service Tax Appeal No. 70537 of 2018.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)